प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई-400001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai-400001 फोन/Phone: 022- 22660502

November 23, 2023

Directions under Section 35A read with Section 56 of the BR Act 1949 (AACS)-Thodupuzha Urban Co-operative Bank Ltd, Kerala- Extension of period

The Reserve Bank of India issued Directions to Thodupuzha Urban Co-operative Bank Ltd, Kerala under section 35A read with section 56 of the Banking Regulation Act, 1949 (AACS), vide Directive No. CO.DOS.SED.No.S3361/12-07-005/2022-2023 dated August 23, 2022, from close of business on August 23, 2022, for a period of six months, which were extended from time to time, last being up to November 23, 2023, vide Directive No. DOR.MON.D-60/12.16.051/2023-24 dated August 22, 2023.

The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the aforesaid Directions. Accordingly, vide the Directive DOR.MON.D-94/12.16.051/2023-24 dated November 21, 2023 in exercise of powers vested in it under sub-section (1) of section 35A read with section 56 of the Banking Regulation Act, 1949, the Reserve Bank of India has directed that the Directive No. CO.DOS.SED.No.S3361/12-07-005/2022-2023 dated August 23, 2022, issued to Thodupuzha Urban Co-operative Bank Limited, Kerala, the validity of which was last extended up to November 23, 2023, shall continue to apply to the bank for a further period of three months, i.e., from close of business on November 23, 2023 to close of business on February 23, 2024, subject to review. Other terms and conditions of the Directive under reference, as modified from time to time, shall remain unchanged.

Press Release: 2023-2024/1338 (Yogesh Dayal)
Chief General Manager